

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29277/2024	GUDU @ NIHAR RANJAN PARIDA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BENTKAR (42 MOUZA) UPD CUTTACK /402 /2023 () //	
2	D-BLAPL/29281/2024	JAGANNATH @ LOKANATH JENA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BARANGA /154 /2022 () //	
3	D-BLAPL/29284/2024	VIJAY KUMAR KUSHWAHA VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	KUTRA /99 /2024 () //	
4	D-BLAPL/29286/2024	JABIR KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /311 /2024 () //	
5	D-BLAPL/29287/2024	PAPLU @ PADMACHARAN PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /245 /2023 () //	
6	D-BLAPL/29288/2024	PRATAP KUMAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANSADA /204 /2023 () //	
7	D-BLAPL/29289/2024	KARUNAKAR SABAR VS STATE OF ODISHA	RAMDAS ACHARY VS	GUDARI /84 /2024 () //	
8	D-BLAPL/29293/2024	KANHU MUKHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /200 /2023 () //	AOR20220001648C202400061
9	D-BLAPL/29295/2024	SUKRA KABASI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /180 /2020 () //	
10	D-BLAPL/29304/2024	RIPUN PATRA @ GELHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /384 /2024 () //	
11	D-BLAPL/29309/2024	SUDHIRA SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHALLIKOTE /651 /2024 () //	

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12	D-BLAPL/29311/2024	KRUSHNA DAS VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	SHERAGADA /164 /2024 () //	
13	D-BLAPL/29312/2024	ANANDA SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KIAKATA /104 /2023 () //	
14	D-BLAPL/29321/2024	DENGA MUNA @ RAMESH PARIDA VS STATE OF ODISHA	ABHISHEK PRADHAN VS	KUMBHARAPARA /177 /2023 () //	
15	D-BLAPL/29327/2024	CHHABINDRA JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 () //	
16	D-BLAPL/29331/2024	NABA KISHORE MAJHI @ TARUA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KOREI /3 /2016 () //	
17	D-BLAPL/29334/2024	CHINTU @ SMRUTI RANJAN BHUYAN VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /126 /2024 () //	
18	D-BLAPL/29336/2024	RANJAN KUMAR MOHARANA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	TIHIDI /360 /2024 () //	
19	D-BLAPL/29338/2024	ASHIS MALIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MARINE CHUDAMANI /110 /2023 () //	
20	D-BLAPL/29341/2024	MUHAMMED FAYIZ VS STATE OF ODISHA	SK. ZAFARULLA VS	MUNIGUDA /149 /2024 () //	
21	D-BLAPL/29342/2024	MUHAMMED SUHAIL K.K. VS STATE OF ODISHA	SK. ZAFARULLA VS	MUNIGUDA /149 /2024 () //	
22	D-BLAPL/29343/2024	BUTI BHATRA VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /125 /2020 () //	AOD20220004505C202400058
23	D-BLAPL/29350/2024	BIKASH MAHAKUD @PINTU	RAJIV KUMAR MAHANTA	TURUMUNGA /139 /2022	AOR20220001662C202400025

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29351/2024	AVINASH CHAUHAN	NITYANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29352/2024	ANIL KUMAR	NITYANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29356/2024	JAYADEV GOND	ARJUNA CHARANA BEHERA	RAIGHAR /241 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29358/2024	DEBA @ DEBANANDA DASH	KISHORE KUMAR MISHRA	BALIAPANDA /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29360/2024	JITENDRA PALAI @ JITU	SAPAN KUMAR LENKA	BADAGODA P.S. /157 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29362/2024	SANJAY SAHOO	KISHORE KUMAR MISHRA	KRUSHNA PRASAD /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29366/2024	BHOLU @ SK SAJAD	DEBASHIS MITRA	MANGALA BAG /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29367/2024	MADHUSUDAN MOHANTY	SAMBIT BISWAL	INFOCITY PS /128 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29368/2024	CHANDAN JEE	DEBASHIS MITRA	CANTONMENT ROAD /145 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29370/2024	DEEPAK NAYAK	DEBASHIS MITRA	CHAULIAGANJA /111 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29374/2024	RAMMI BHUYAN @ RAMMI PUSTY	PRATIK DASH	EOW,BHUBANESWAR /10 /2020	
		VS	VS	()	

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35	D-BLAPL/29381/2024	STATE OF ODISHA GAGAN NAHAK VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /526 /2023 ()	
36	D-BLAPL/29383/2024	STATE OF ODISHA SIMANCHAL SETHI VS	CHANDAN SAMANTARAY VS	// HINJILI /361 /2024 ()	
37	D-BLAPL/29387/2024	STATE OF ODISHA FARUK KHAN @ ELU VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /134 /2024 ()	
38	D-BLAPL/29390/2024	STATE OF ODISHA KOKANA NAHAK VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /414 /2024 ()	
39	D-BLAPL/29392/2024	STATE OF ODISHA PUNIA NAHAK VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /526 /2023 ()	
40	D-BLAPL/29394/2024	STATE OF ODISHA KALIA @ GANESWAR NAIK VS	BHARAT BHUSAN ROUSTRAY VS	// KHAMAR /117 /2024 ()	
41	D-BLAPL/29409/2024	STATE OF ODISHA AKASH DAS VS	SARAT KUMAR JENA VS	// KHALLIKOTE /763 /2024 ()	
42	D-BLAPL/29412/2024	STATE OF ODISHA TAPAN BHUE VS	AKSHAYA KUMAR SAHOO VS	// ULLUNDA /140 /2024 ()	
43	D-BLAPL/29413/2024	STATE OF ODISHA HIMESH @ AKSHAYA NAYAK VS	AKSHAYA KUMAR SAHOO VS	// TUMUDIBANDHA /98 /2024 ()	
44	D-BLAPL/29414/2024	STATE OF ODISHA SIDHANTA KUMAR SAHOO VS	CHINMAYA MOHANTY VS	// HARICHANDANPUR /182 /2024 ()	
45	D-BLAPL/29419/2024	STATE OF ODISHA VIRENDRA YADAV VS STATE OF ODISHA	DEBASHIS MITRA VS	// / 0 () //	



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		VS	VS	0	
58	D-CONTC/41532/2024	ARABINDA AGRAWAL, IAS DEBADUTTA SAMAL	ADV.	//	
		VS	VS	0	
59	D-CONTC/41534/2024	SATYABRATA SAHU, IAS SUPRIYA PATI	ADV.	//	
		VS	VS	0	
60	D-CONTC/41535/2024	ASWATHY S., IAS SATYARANJAN MISHRA	ADV.	//	
		VS	VS	0	
61	D-CONTC/41545/2024	ASWATHY S., IAS SAILABALA MOHAPATRA	GYANA RANJAN SETHI	//	
		VS	VS	0	
62	D-CONTC/41556/2024	SHALINI PANDIT, IAS REBATI MOHAN SAHU	ADV.	//	
		VS	VS	0	
63	D-CONTC/41558/2024	ANU GARG, IAS ULLASH CHANDRA MOHANTY	ADV.	//	
		VS	VS	0	
64	D-CONTC/41563/2024	ANU GARG, IAS DEBENDRA NATH	JAYAKRISHNA MOHAPATRA	//	
		VS	VS	0	
65	D-CONTC/41581/2024	ASWINI KUMAR BHUYAN, TAHASILDAR, CHANDBALI ARUN KUMAR SETHI	ADV.	//	
		VS	VS	0	
66	D-CONTC/41619/2024	BIBHUDUTTA BASANTIA, IAAS, A.G, GSSA DEBADUTTA PANDA	ADV.	//	
		VS	VS	0	
67	D-CONTC/41620/2024	JYOTI SANKAR RAY, OAS DIBAKAR MAHAPATRA	ADV.	//	
		VS	VS	0	
68	D-CONTC/41635/2024	SUSMITA MURMU, OAS DHARANIDHAR BEHERA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/41637/2024	SHALINI PANDIT, IAS BANAMALI SWAIN VS DAMAYANTI SAHOO, TAHASILDAR	SATYABRATA MOHANTY VS	// // ()	
70	D-CONTC/41642/2024	JHULAN KHAN VS BIBHUTI BHUSAN MALLIK, TAHASILDAR, ANGUL	SATYABRATA MOHANTY VS	// // ()	
71	D-CONTC/41667/2024	MILAN KUMAR PATRO VS SATYABAN SAHU, IAS	ADV. VS	// // ()	
72	D-CONTC/41676/2024	PRABHATI MANJARI ROURAY VS PRASANTA KUMAR MOHANTY, DEO, KORAPUT	ADV. VS	// // ()	
73	D-CRLA/29276/2024	ALOK TURUF VS STATE OF ODISHA	PVS NANAJI ACHARY VS	SUNABEDA /72 /2020 () /0000062/2020	AOR20220000211C202400076
74	D-CRLA/29302/2024 CRLA/958/2024	SRIKANTA KUMAR MAHUNTA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /30 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000050/2012	
75	D-CRLA/29319/2024	KULDIP MAGAR@KULDEEP VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH TOWN /23 /2021 () //	
76	D-CRLA/29410/2024	KHADIA @ BUDHIRAM RAUT @ ROUT VS STATE OF ODISHA	UDIT NARAYAN JENA VS	NILGIRI /136 /2020 () //	
77	D-CRLA/29438/2024	FASHION @ BALMUKUNDA MEHER VS STATE OF ODISHA	SOUBHAGYA S. DAS VS	PATNAGARH /11 /2018 () //	
78	D-CRLMA/29386/2024	MUKTIKANTA SAHOO VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	DHARMASALA /686 /2022 () //	
79	D-CRLMA/29425/2024	MAHENDRA BEHERA@MAHENDRA KUMAR BEHERA VS STATE OF ODISHA	ADV. VS	BIKRAMPUR FCI /142 /2019 () //	



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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/29317/2024	KAILASH PRADHAN @ KAILASH CHANDRA PRADHAN	GOPI KISHNA NAYAK	GANGAPUR (ASKA) /19 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/29320/2024	SAUBHAGYA KUMAR PARIDA @ HAPPY	BISWORANJAN SWAIN	Maitri Vihar PS /221 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/29329/2024	RAMACHANDRA PADHI	LAXMAN PRADHAN	CHANDRAPUR /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/29333/2024	DEBASISH KUMAR JENA	ASIT KUMAR JENA	/ /0	
		VS	VS	()	
		SUNIL KUMAR MOHAPATRA		//	
96	D-CRLMC/29335/2024	MADHAB KANSARI	SABYASACHI MISHRA	KAKIRIGUMMA /72 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/29339/2024	GOBINDA CHANDRA DHAL	SIVA SANKAR CHAINI	BASUDEVPUR /15 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/29353/2024	SAROJ KUMAR MOHANTY	PARTHA SARATHI NAYAK	MANCHESWAR P.S. /523 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/29364/2024	KALIA @ SANJAYA KUMAR BARIK	KISHORE KUMAR MISHRA	KUMBHARAPARA /24 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/29371/2024	NAMITA PRADHAN	DIPTI RANJAN MOHAPATRA	BHUBANESWAR VIGILANCE /4 /2020	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
101	D-CRLMC/29378/2024	LOKANATH HARIJAN@LOKANATH@LAKINATH	RAJIB LOCHAN PATTANAIAK	NABARANGAPUR TOWN /24 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/29379/2024	SK.REZWAN ALLI	BHARAT JALLI	TIRTOL /155 /2018	
		VS	VS	()	

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103	D-CRLMC/29385/2024	STATE OF ODISHA ROHIT NAIK@ROHITA KUMAR NAYAK VS	RAJIB LOCHAN PATTANAİK	// BANIGOCHA /29 /2018 ()	
104	D-CRLMC/29388/2024	STATE OF ODISHA A.BHIKARI @ T.JHDHISTIRA PATRA VS	SARAT KUMAR JENA	// RAMBHA (KHALLİKOTE) /159 /2023 ()	
105	D-CRLMC/29389/2024	STATE OF ODISHA UJWAL KUMAR SAHOO VS	RAVISHANKAR SAMAL	// / 0 ()	
106	D-CRLMC/29396/2024	STATE OF ODISHA UJWAL KUMAR SAHOO VS	RAVISHANKAR SAMAL	// / 0 ()	
107	D-CRLMC/29428/2024	STATE OF ODISHA MALATILATA SAMAL VS	BRAHMANANDA TRIPATHY	// BALICHANDRAPUR /83 /2010 ()	
108	D-CRLMC/29442/2024	BHARAT KUMAR SAMAL DURGA CHARAN DAS VS	DURGA PRASAD DHAL	// BHUBANESWAR VIGILANCE /8 /2006 ()	
109	D-CRLMC/29444/2024	STATE OF ODISHA(VIG.) CHAGALA BHOI VS	AKSHAYA KUMAR SAHOO	// BARANGA /283 /2023 ()	
110	D-CRLMP/29307/2024	STATE OF ODISHA NABINA NAIK VS	SUSANTA KUMAR NAYAK	// / 0 ()	
111	D-CRLMP/29323/2024	STATE OF ODISHA MAMINA MALİK VS	BAIJAYANTI MOHANTY	// PATTAMUNDAI RURAL PS /238 /2023 ()	
112	D-CRLMP/29407/2024	COMMNR.-CUM-SECY.,HOME DEPT.,KHORDHA ABHAYA KUMAR SAHOO VS	UDIT NARAYAN JENA	// / 0 ()	
113	D-CRLMP/29420/2024	STATE OF ODISHA RAJANI DHAL VS	PRANAB RANJAN CHHATOI	// DHARMASALA /176 /2023 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/29436/2024	PRATIKSHYA PRAYASA SAHOO VS NIRMAL CHANDRA SAHOO	MITALEE JESTHI VS	// ()	
115	D-CRLMP/29445/2024	GOLEKHA MUDULI VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /111 /2024 ()	AOD20240000388C202400001
116	D-CRLREV/29299/2024	BIJAY KUMAR BHUYAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALICHANDRAPUR /196 /2012 ()	
117	D-CRLREV/29325/2024	MAHENDRA PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TARBHA /30 /2006 ()	
118	D-CRLREV/29382/2024	PRAKASH BAG VS STATE OF ODISHA	SATYABRATA PANDA VS	SOHELLA /47 /2004 ()	
119	D-CRLREV/29397/2024	BHIMA ROHIDAS VS HARIPRIYA @ CHINMAYEE ROHIDAS	ASWINI KUMAR DASH VS	// ()	
120	D-FAO/41498/2024	NATH CHAYNA VS UNION OF INDIA	SATYABAN SAHOO VS	// ()	
121	D-FAO/41499/2024	OLIVA RASHMI DUNGUNG VS UNION OF INDIA	SATYABAN SAHOO VS	// ()	
122	D-FAO/41502/2024	GITANJALI SABAR VS UNION OF INDIA	SATYABAN SAHOO VS	// ()	
123	D-FAO/41505/2024	PARSHURAM PRADHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// ()	
124	D-FAO/41517/2024	RENU DAKUA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// ()	
125	D-FAO/41520/2024	D.M., NEW INDIA ASSURANCE COMPANY LTD., ROU	RAJENDRA KUMAR GHOSE	//	

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		VS	VS	0	
		PARBATI KISHAN		//	
126	D-FAO/41550/2024	DWIJABAR SAMANTARAY	DEBASISH PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
127	D-FAO/41622/2024	MANAGER, T.P. HUB, M/S. ORIENTAL INSURANCE CO LIMITED	CHITTIMBARA PATI	//	
		VS	VS	0	
		DUKHI SETHI		//	
128	D-MACA/41518/2024	A. SAROJINI	BISHNU BRATA SINGH	//	
		VS	VS	0	
		BHUBANESWAR, PURI, TRANSPORT SERVICE LTD., BBSR		//	
129	D-MACA/41537/2024	PRASIDHA KUMAR DAS	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		LALIT GOUD		//	
130	D-MACA/41542/2024	PATO SINGH	DEBASISH PATNAIK	//	
		VS	VS	0	
		SHYAMLAL MAITY		//	
131	D-MACA/41546/2024	RUPALI PANDA	DEBASISH PATNAIK	//	
		VS	VS	0	
		HARISH CHANDRA TAPASWI		//	
132	D-MATA/41604/2024	PRASAD BEHERA	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		URMILA BEHERA		//	
133	D-MATA/41613/2024	JAJATI KESHARI PATRA	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		ANUPAMA PATRA		//	
134	D-MATA/41656/2024	RAJESH @ PURUSOTTAM PUROHIT	SURYASNATA MOHAPATRA	//	
		VS	VS	0	
		PRAGYAN PARAMITA MISHRA		//	
135	D-OTAPL/41638/2024	COMMISSIONER CENTRAL GST AND CX	TUSHAR KANTI SATAPATHY,S.C. OF GST	//	AOR20220001780C202400063
		VS	VS	0	
		M S ADITYA SPONGE IRON AND POWER PVT LTD		//	
136	D-RPFAM/41501/2024	PRATIKSHYA PRAYASA SAHOO	MITALEE JESTHI	//	
		VS	VS	0	

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137	D-RSA/41679/2024	NIRMAL CHANDRA SAHOO GOBINDA PADHAN VS MANGULU MEHER	KOUSIK ANANDA GURU VS	// // 0 //	
138	D-RVWPET/41527/2024	KANCHAN MISHRA VS GOLAKHA CH.SWAIN	PRADIPTA KUMAR SINGH VS	// 0 //	
139	D-SAO/41647/2024	DAMUNI RANHARI VS SUNIL KUMAR SAHU	BIBEKANANDA BHUYAN VS	// 0 //	
140	D-TRP(C)/41549/2024	SASMITA SETHY VS ALOK RANJAN SETHI	RABINDRA NATH PRUSTY VS	// 0 //	
141	D-TRP(C)/41652/2024	MAMITA SAHU VS ROHITA SAHU	SUSHANTA KUMAR JOSHI VS	// 0 //	
142	D-TRP(C)/41675/2024	RAJASHREE DASH@PANDA VS JYOTIKANTA PANDA	AMIT PRASAD BOSE VS	// 0 //	
143	D-TRP(C)/41682/2024	SIMA@DEBISHRI BEHERA VS BHARAT CHANDRA SAHOO	SOUBHAGYA SUNDAR DAS VS	// 0 //	
144	D-TRPCRL/29429/2024	AMULYA KUMAR SAMAL VS BHARAT KUMAR SAMAL	BRAHMANANDA TRIPATHY VS	BALICHANDRAPUR /83 /2010 0 //	
145	D-WA/41484/2024	STATE OF ODISHA VS GADADHAR JENA	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000194C202400106
146	D-WA/41485/2024	STATE OF ODISHA VS RASHMIREKHA MOHANTA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //	LOD20240000194C202400108
147	D-WA/41486/2024	STATE OF ODISHA VS JALADHAR BARIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000200C202400082

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WA/41487/2024	STATE OF ODISHA VS LIPSARANI PARIDA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //	LOD20240000200C202400084
149	D-WA/41488/2024	STATE OF ODISHA VS NIHAR KANTA BISWAL	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //	LOD20240000200C202400083
150	D-WA/41489/2024	STATE OF ODISHA VS B. AJAYA PATRO	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //	LOD20240000200C202400086
151	D-WA/41490/2024	STATE OF ODISHA VS JYOTISMITA PARIDA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //	LOD20240000194C202400107
152	D-WA/41491/2024	STATE OF ODISHA VS AMARESH BEHERA	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202400163
153	D-WA/41492/2024	STATE OF ODISHA VS PURNA CHANDRA DASH	SURYA NARAYAN PATANAIAK, A.G.A. VS	// 0 //	LOD20240000200C202400085
154	D-WA/41493/2024	STATE OF ODISHA VS PRASANTA KUMAR MISHRA	SURYA NARAYAN PATANAIAK, A.G.A. VS	// 0 //	LOD20240000194C202400110
155	D-WA/41508/2024	STATE OF ODISHA VS ANURADHA RAO	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //	LOD20240000194C202400111
156	D-WA/41564/2024	STATE OF ODISHA VS SARBESWAR MOHANTY	SUVASHISH PATTANAIAK, A.G.A. VS	// 0 //	LOD20240000200C202400089
157	D-WA/41565/2024	STATE OF ODISHA VS PRADEEP KUMAR DASH	PURNA CHANDRA DAS, A.S.C. VS	// 0 //	LOD20240000172C202400165
158	D-WA/41569/2024	STATE OF ODISHA VS RADHANATH MOHANTY	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //	LOD20240000194C202400112
159	D-WA/41570/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	//	LOD20240000172C202400164

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WA/41571/2024	SIBANARAYAN SATAPATHY STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000200C202400087
		VS	VS	()	
161	D-WA/41573/2024	BRAJA BANDHU PRADHAN STATE OF ODISHA	LALATENDU SAMANTRAY, A.G.A.	//	LOD20240000200C202400088
		VS	VS	()	
162	D-WA/41592/2024	GHASI RAM SATAPATHY STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000194C202400114
		VS	VS	()	
163	D-WA/41595/2024	MANAGING COMMITTEE OF DUDHIANALI HIGH SCHOOL, DUDHIANALI STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000194C202400113
		VS	VS	()	
164	D-WA/41598/2024	MANAGING COMMITTEE OF SRI JAGANNATH ADARSHA UCHA BIDYAPITHA, DANGURA STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	//	LOD20240000200C202400090
		VS	VS	()	
165	D-WA/41660/2024	LILABATI BISWAL BIDYADHAR SAMAL	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
166	D-WP(C)/41482/2024	STATE OF ORISSA PRATIMA SAHOO	SRINIVAS MOHANTY	//	AOR20230000802C202400022
		VS	VS	()	
167	D-WP(C)/41483/2024	STATE OF ODISHA BIMBADHAR MALLICK	SWAPNIL ROY	//	AOR20220001600C202400047
		VS	VS	()	
168	D-WP(C)/41494/2024	STATE OF ODISHA DR.LIJINA SWAIN	PRAKASH KUMAR MISHRA	//	
		VS	VS	()	
169	D-WP(C)/41495/2024	STATE OF ODISHA UMESH PRASAD DEHURI	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
170	D-WP(C)/41496/2024	STATE OF ODISHA M/S. VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, BONGAILPUR, CUTTACK	SEBASTIAN GOND	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/41500/2024	STATE OF ODISHA ANANDA CHANDRA PANDA VS	ANIL KUMAR DAS VS	// // 0	
172	D-WP(C)/41503/2024	STATE OF ODISHA BODHARAM BHOI VS	ANIL KUMAR DAS VS	// // 0	
173	D-WP(C)/41504/2024	STATE OF ODISHA STATE OF ODISHA VS KISHORE KUMAR BAIKAR	SANGRAM KESARI JENA, A.G.A. VS	// // 0	LOD20240000194C202400109
174	D-WP(C)/41506/2024	M/S FERRO ALLOYS CORPORATION LIMITED VS	CHITTA RANAJAN DAS VS	// 0	
175	D-WP(C)/41507/2024	STATE OF ODISHA M/S. FERRO ALLOYS CORPORATION LIMITED, BHADRAKATA VS	CHITTA RANAJAN DAS VS	// // 0	
176	D-WP(C)/41509/2024	STATE OF ODISHA DEEPANWITA MOHANTY VS	PRATAP CHANDRA MISHRA VS	// // 0	
177	D-WP(C)/41510/2024 WP(C)/24244/2024	STATE OF ODISHA NIKHIL JAL VS	TRILOCHAN NANDA VS	// // 0	
178	D-WP(C)/41511/2024 WP(C)/24249/2024	STATE OF ODISHA MANAK JAL VS	TRILOCHAN NANDA VS	// // 0	
179	D-WP(C)/41512/2024 WP(C)/24121/2024	STATE OF ODISHA BIRAJ LAXMI MOHANTY VS	RUPESH KUMAR MOHANTY VS	// // 0	
180	D-WP(C)/41513/2024	STATE OF ODISHA MOHAN CHANDRA MALLICK VS	NIHAL RATH VS	// // 0	
181	D-WP(C)/41514/2024	STATE OF ODISHA KHATU DALAI VS STATE OF ODISHA	TANMAY MISHRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/41515/2024	KALI CHARAN BADATYA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
183	D-WP(C)/41516/2024	SIBARAM DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
184	D-WP(C)/41519/2024	SHANTI SCHOOL OF NURSING AND RESEARCH CENTRE, BILASWAR VS STATE OF ODISHA	PREM KISHOR MOHANTY VS	// 0 //	
185	D-WP(C)/41522/2024 WP(C)/24230/2024	RUDRA NARAYAN SAMANTARAY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
186	D-WP(C)/41523/2024	SULOCHANA DEI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/41525/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAKHITTA RANAJAN DAS VS STATE OF ODISHA	KHITTA RANAJAN DAS VS	// 0 //	
188	D-WP(C)/41526/2024	SURYAKANTA MOHAPATRA VS CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER CUTTACK	OM SWARUP VS	// 0 //	
189	D-WP(C)/41528/2024	DEV DURLLAV KAR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //	
190	D-WP(C)/41529/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAKHITTA RANAJAN DAS VS STATE OF ODISHA	KHITTA RANAJAN DAS VS	// 0 //	
191	D-WP(C)/41530/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SURYA PRAKASH MANAGARAJ VS	// 0 //	
192	D-WP(C)/41531/2024	SANTOSH KUMAR BAGHA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
193	D-WP(C)/41533/2024	SMALESWARI REGIONAL COOPERATIVE MILK PRODUCE SOCIETY, KUNGO	RODOLFO SINDURAN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
194	D-WP(C)/41536/2024	PRESIDING OFFICER THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY MULTI SERVICES CHRISTIAN SAHI, CUTTACK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
195	D-WP(C)/41538/2024	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI SUBHAKESI NAIK @ DANSENA	BHARAT BHUSAN ROURAY	//	
		VS	VS	0	
196	D-WP(C)/41539/2024	STATE OF ODISHA MITALI MADHUMITA MALLICK	SURYA KANTA PARHI	//	
		VS	VS	0	
197	D-WP(C)/41540/2024	MR.TAPOMAYA PATTANAYAK D. APPA RAO SETH	SAILABALA JENA	//	
		VS	VS	0	
198	D-WP(C)/41541/2024	UNION OF INDIA HARA MOHAN MISHRA	NIRANJAN BISWAL	//	
		VS	VS	0	
199	D-WP(C)/41543/2024	STATE OF ODISHA LAXMIDHAR NAYAK	TIKERAM MEHER	//	
		VS	VS	0	
200	D-WP(C)/41544/2024	STATE OF ODISHA FULCHAND GUPTA	SAILABALA JENA	//	
		VS	VS	0	
201	D-WP(C)/41548/2024	UNION OF INDIA M/S FERRO ALLOYS CORPORATION LIMITED	CHITTA RANAJAN DAS	//	
		VS	VS	0	
202	D-WP(C)/41551/2024	STATE OF ODISHA AUTHORIZED OFFICER, URBAN COOPERATIVE BANK, CUTTACK	MILTON KANTUNGO	//	
		VS	VS	0	
203	D-WP(C)/41552/2024	COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR PRAFULLA CHANDRA BEHERA	SAMEER KUMAR DAS	//	
		VS	VS	0	
204	D-WP(C)/41553/2024	STATE OF ODISHA PRAHALAD SAHOO	SANJIB MOHANTY	//	
		VS	VS	0	AOR20220001611C202400028

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/41554/2024	STATE OF ODISHA M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK	KHITTA RANAJAN DAS VS	// // 0	
206	D-WP(C)/41555/2024	STATE OF ODISHA PRASANTA KUMAR BEHERA	SAMEER KUMAR DAS VS	// // 0	
207	D-WP(C)/41557/2024	STATE OF ODISHA MITALI MADHUMITA MALLICK	SURYA KANTA PARHI VS	// // 0	
208	D-WP(C)/41559/2024	TAPOMAYA PATTANAYAK PADMACHARAN SETHI	GOPINATH MISHRA VS	// // 0	
209	D-WP(C)/41560/2024	STATE OF ODISHA DIPAK KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
210	D-WP(C)/41561/2024	STATE OF ODISHA INDRAJIT BISWAL	GOPINATH MISHRA VS	// // 0	
211	D-WP(C)/41562/2024	STATE OF ODISHA MANJULATA DAS	SURENDRA KUMAR DASH VS	// // 0	
212	D-WP(C)/41566/2024	STATE OF ODISHA SAROJ ROUT	IPSIT AUROBINDO ACHARYA VS	// // 0	
213	D-WP(C)/41567/2024	STATE OF ODISHA PITABASH PADHIARY	TUSHAR KANTA NAYAK VS	// // 0	
214	D-WP(C)/41568/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
215	D-WP(C)/41572/2024	STATE OF ODISHA HRUSHIKESH MOHANTA	TUSHAR KANTA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/41574/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	KHITTA RANAJAN DAS VS	// 0 //	
217	D-WP(C)/41575/2024	BIRABARA MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
218	D-WP(C)/41576/2024	BASANTI BHATTA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //	
219	D-WP(C)/41577/2024	BATAKRISHNA DORA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
220	D-WP(C)/41578/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	KHITTA RANAJAN DAS VS	// 0 //	
221	D-WP(C)/41579/2024	PRAFULLA KUMAR MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
222	D-WP(C)/41580/2024	PURUSOTTAM PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
223	D-WP(C)/41582/2024	BAILOCHAN DAS VS STATE OF ODISHA	ASUTOSH MOHANTY VS	// 0 //	
224	D-WP(C)/41583/2024	M/S. SHREE SHYAM EARTHMOVERS, KEONJHAR VS THE ASST. COMNR OF GST AND CENTRAL EXCISE, KEONJHAR	BIJAY PANDA VS	// 0 //	
225	D-WP(C)/41584/2024	SANJEEB KUMAR RATH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
226	D-WP(C)/41585/2024	TARESWAR DAS VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
227	D-WP(C)/41586/2024	M/S.S.G.CARRIER, KEONJHAR	BIJAY PANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
228	D-WP(C)/41587/2024	THE DEPUTY COMMISSIONER, CGST AND CENTRAL EXCISE, KEONJHAR DIVISION PRADYUMNA KUMAR SAHOO	AVIJIT PATNAIK	//	
		VS	VS	0	
229	D-WP(C)/41588/2024	GOVT OF ODISHA JAYANTA KUMAR BARIK	NIRANJAN LENKA	//	
		VS	VS	0	
230	D-WP(C)/41589/2024	STATE OF ODISHA PRASADI KAMPA	RANJIT SAMAL	//	
		VS	VS	0	
231	D-WP(C)/41590/2024	STATE OF ODISHA BIPIN BIHARI BARIK	RANJIT SAMAL	//	
		VS	VS	0	
232	D-WP(C)/41591/2024	STATE OF ODISHA DUTAMI BURH	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
233	D-WP(C)/41593/2024	STATE OF ODISHA DUSASAN NAYAK	AMBIKA BALLAV MALLICK	//	
		VS	VS	0	
234	D-WP(C)/41594/2024	MANAGIN DIRECTOR, KIRLOSKAR OIL ENGINES LTD., MAHARASTRA DURGAMADHAB BISWAL	RANJIT SAMAL	//	
		VS	VS	0	
235	D-WP(C)/41596/2024	STATE OF ODISHA JATRAKAR SAHOO	RANJIT SAMAL	//	
		VS	VS	0	
236	D-WP(C)/41597/2024	STATE OF ODISHA RAJ KUMAR GUPTA	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
237	D-WP(C)/41599/2024	STATE OF ODISHA RAJENDRA NATH	RANJIT SAMAL	//	
		VS	VS	0	
238	D-WP(C)/41600/2024	STATE OF ODISHA KAMALA MOHANTA	RANJIT SAMAL	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/41601/2024	STATE OF ODISHA ANIL KUMAR SUKLA VS UNION OF INDIA	SUBHADUTTA ROUTRAY VS	// // 0 //	
240	D-WP(C)/41602/2024	MANMATH KUMAR BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
241	D-WP(C)/41603/2024	MARSHELIN SURIN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
242	D-WP(C)/41605/2024	RAJANIKANTA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
243	D-WP(C)/41606/2024	JAY PRAKASH MEHER VS UTKAL GRAMEEN BANK	BIBHUTI BHUSAN MISHRA VS	// 0 //	
244	D-WP(C)/41607/2024	AMIT KUMAR MOHANTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
245	D-WP(C)/41608/2024	PRATIMA MOHANTY VS THE CHAIRMAN, STATE BANK OF INDIA, MUMBAI	DEBASIS PANIGRAHI VS	// 0 //	
246	D-WP(C)/41609/2024	RAJAN LAKHUA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
247	D-WP(C)/41610/2024	LAXMIDHAR BISWAL VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400054
248	D-WP(C)/41611/2024	MANAS RANJAN PANDA VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	// 0 //	
249	D-WP(C)/41612/2024	SIBASISH KUMAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/41614/2024	BISWANATH PODIAMI VS UNION OF INDIA	TRILOCHAN RATH VS	// 0 //	
251	D-WP(C)/41615/2024	TRILOCHAN BARIK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
252	D-WP(C)/41616/2024	PUSPA EKKA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
253	D-WP(C)/41617/2024	SANTI PATRA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
254	D-WP(C)/41618/2024	MANORANJAN SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
255	D-WP(C)/41621/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAKHITTA RANAJAN DAS VS STATE OF ODISHA	KHITTA RANAJAN DAS VS	// 0 //	
256	D-WP(C)/41623/2024	AVILASH MOHAPATRA VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANTA VS	// 0 //	
257	D-WP(C)/41624/2024	TARANI KUMAR BHUYAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
258	D-WP(C)/41626/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAKHITTA RANAJAN DAS VS STATE OF ODISHA	KHITTA RANAJAN DAS VS	// 0 //	
259	D-WP(C)/41627/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAKHITTA RANAJAN DAS VS STATE OF ODISHA	KHITTA RANAJAN DAS VS	// 0 //	
260	D-WP(C)/41628/2024	KUMUDENDU MOHAPATRA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //	
261	D-WP(C)/41629/2024	PRASANTA MOHANTY	PRAVAT KUMAR NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
262	D-WP(C)/41630/2024	ANAND SAHAY, CEO AND M.D M/S. GYANENDRA KUMAR ROUTRAY	MANAS RANJAN BEHERA	//	AOR20220001297C202400072
		VS	VS	()	
263	D-WP(C)/41631/2024	UNION OF INDIA NIRMALA NAYAK @ NIRAMALA KUMARI PATRA	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
264	D-WP(C)/41632/2024	STATE OF ODISHA RAMAKRISHNA SIKSHYA KENDRA, BBSR	DILIP KUMAR SAHU	//	
		VS	VS	()	
265	D-WP(C)/41633/2024	STATE OF ODISHA ARATI DASH	UMAKANT SAHOO	//	AOD20240000001C202400288
		VS	VS	()	
266	D-WP(C)/41634/2024	STATE OF ODISHA ALEKHA NAYAK	UMAKANT SAHOO	//	AOD20240000001C202400286
		VS	VS	()	
267	D-WP(C)/41636/2024	STATE OF ODISHA SWIFTMAIL COMMUNICATIONS LTD., TAMIL NADUSURYAKANTA DASH		//	
		VS	VS	()	
268	D-WP(C)/41639/2024	UTKAL GRAMEEN BANK, BALANGIR RAGHUNATH NAYAK	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
269	D-WP(C)/41640/2024	STATE OF ODISHA KULAMANI JENA	MANOJ KUMAR PATI	//	
		VS	VS	()	
270	D-WP(C)/41641/2024	STATE OF ODISHA KULAMANI JENA	MANOJ KUMAR PATI	//	
		VS	VS	()	
271	D-WP(C)/41643/2024	STATE OF ODISHA BISWAMITRA KUMBHAR	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	()	
272	D-WP(C)/41644/2024	UNION OF INDIA KULAMANI JENA	MANOJ KUMAR PATI	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/41645/2024	STATE OF ODISHA DR. BIBHUPADA MOHAPATRA VS DIRECTOR GENERAL OF POLICE	UDIT RANJAN JENA VS	// // 0 //	
274	D-WP(C)/41648/2024	KULAMANI JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	
275	D-WP(C)/41649/2024	KULAMANI JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	
276	D-WP(C)/41650/2024	PITAMBAR PATRA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
277	D-WP(C)/41651/2024	NABAKRUSHNA MAHAPATRA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
278	D-WP(C)/41653/2024	M/S. FERRO ALLOYS CORPARATION LTD., BHADRAKHITTA RANAJAN DAS VS STATE OF ODISHA	VS	// 0 //	
279	D-WP(C)/41654/2024	SANTANU KUMAR PANIGRAHI VS UNION OF INDIA	SAILABALA JENA VS	// 0 //	
280	D-WP(C)/41655/2024	RATNAMANI PANDA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //	
281	D-WP(C)/41657/2024	M/S. BIKASH ENTERPRISES, JHARSUGUDA VS MAHANADI COAL FIELDS LTD., SAMBALPUR	BIBHUTI BHUSAN SWAIN VS	// 0 //	
282	D-WP(C)/41658/2024	DAMAYANTI MUNDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
283	D-WP(C)/41661/2024	BIBHUTI BHUSAN MALLIK VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/41662/2024	BISWAJIT DHAL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
285	D-WP(C)/41663/2024	SUDHAKAR SAHOO VS R.T.O., DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //	
286	D-WP(C)/41664/2024	SOHAN KUMAR SAKSARIA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
287	D-WP(C)/41665/2024	M/S.FERRO ALLOYS CORPORATION LTD., BHADRAKHITTA RANAJAN DAS VS STATE OF ODISHA	VS	// 0 //	
288	D-WP(C)/41666/2024	MUKESH AGARWAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
289	D-WP(C)/41668/2024	GANESH PRASAD NAYAK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //	
290	D-WP(C)/41669/2024	FAKIR MALIK VS ADDL. COMMNR. LAND RECORDS (S AND C), KENDRAPARA	SUBASH CHANDRA ROUT VS	// 0 //	
291	D-WP(C)/41670/2024	MUKESH AGARWAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
292	D-WP(C)/41671/2024	SUBICCHAR SINGH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
293	D-WP(C)/41672/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAXHITTA RANAJAN DAS VS STATE OF ODISHA	VS	// 0 //	
294	D-WP(C)/41673/2024	KISHORE CHANDRA ROUT VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
295	D-WP(C)/41674/2024	NIRMAL DAS	SUKANTA KUMAR NAYAK (2)	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/41677/2024	ANITA KUMARI DASH	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/41678/2024	SUDARSHAN TRADERS, JHARSHUGUDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/41680/2024	KRISH COAL MOVER, JHARSHUGUDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/41681/2024	DR. SUJATA DASH	ISHWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/41683/2024	KRISH COAL MOVER, JHARSHUGUDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/41684/2024	SARATA CHANDRA GANTHIA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/41685/2024	KRISH COAL MOVER, JHARSHUGUDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/41686/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRACHITTA RANAJAN DAS		//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/41687/2024	KRISH COAL MOVER, JHARSHUGUDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/41689/2024	KRISH COAL MOVER, JHARSHUGUDA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/41690/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRACHITTA RANAJAN DAS		//	
		VS	VS	0	

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/41691/2024	STATE OF ODISHA KRISH COAL MOVER, JHARSHUGUDA VS	BRAJA MOHAN SARANGI VS	// // 0	
308	D-WP(C)/41692/2024	STATE OF ODISHA KRISH COAL MOVER, JHARSHUGUDA VS	BRAJA MOHAN SARANGI VS	// // 0	
309	D-WP(C)/41693/2024	STATE OF ODISHA RAVALLA LAVUDU VS	DURGESH NARAYAN RATH VS	// // 0	
310	D-WP(C)/41694/2024	STATE OF ODISHA SANJAY KUMAR SAMANTARA VS	PALLAVI MOHANTY VS	// // 0	
311	D-WP(C)/41695/2024	STATE OF ODISHA KRISH COAL MOVER, JHARSHUGUDA VS	BRAJA MOHAN SARANGI VS	// // 0	
312	D-WP(C)/41696/2024	STATE OF ODISHA NIRUPAMA DAS VS	DURGESH NARAYAN RATH VS	// // 0	
313	D-WP(C)/41697/2024	STATE OF ODISHA SURENDRA BARIK VS	SANJIB KUMAR BHANJADEO VS	// // 0	
314	D-WP(C)/41698/2024	STATE OF ORISSA KRISH COAL MOVER, JHARSHUGUDA VS	BRAJA MOHAN SARANGI VS	// // 0	
315	D-WP(C)/41699/2024	STATE OF ODISHA KRISH COAL MOVER VS	BRAJA MOHAN SARANGI VS	// // 0	
316	D-WP(C)/41700/2024	STATE OF ODISHA NETAJI COLLEGE OF NURSING VS	RUPESH KUMAR KANUNGO VS	// // 0	
317	D-WP(C)/41701/2024	STATE OF ODISHA KRISH COAL MOVER VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/41702/2024	KALAMATIA GRAM PANCHAYAT, JAJPUR VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //	
319	D-WP(C)/41703/2024	USHA MALLIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
320	D-WP(C)/41704/2024	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
321	D-WP(C)/41705/2024	PRADIPTA KUMAR BARIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
322	D-WP(C)/41706/2024	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
323	D-WP(C)/41707/2024	PRADIPTA KUMAR BARIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
324	D-WP(C)/41708/2024	PRASANNA KUMAR SARANGI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
325	D-WP(C)/41709/2024	KRISH COAL MOVER, JHARSHUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
326	D-WP(C)/41710/2024	SUKADEV SARANGI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
327	D-WP(C)/41711/2024	GANESWAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
328	D-ABLAPL/29274/2024	SAROJ KUMAR DEO VS STATE OF ODISHA	LALATENDU PAL VS	// 0 //	AOR20220004366C202400006
329	D-ABLAPL/29279/2024	DUSANTA SINGH	SURESH KUMAR JENA	RAJGANGPUR /440 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/29285/2024	CHEMA GARADIA @ NAIRUDHA GARADIA	S.S.RAY (2)	MUNIGUDA /21 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/29292/2024	KRUSHNA DAS	SOMANATH SATAPATHY	KHANDAGIRI P.S. /617 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/29294/2024	NAMITA MOHANTY	ARUN KUMAR BEHERA	JALESWAR /477 /2024	AOR20220003422C202400061
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/29297/2024	SASMITA MOHANTY	ARUN KUMAR BEHERA	JALESWAR /477 /2024	AOR20220003422C202400062
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/29298/2024	NACHIKETA PARIDA	JUGALA KISHORE PANDA	PARJANG /398 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/29300/2024	SRIKANTA MANDAL	DEEPAK KU SAHOO	MARINE PST TALCHUA /47 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/29305/2024	MANGULU MAHANTA	AKSHAYA KUMAR SAHOO	BARKOTE /146 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/29306/2024	BHAGABAN MUNDEI	JAYANTA KUMAR KHANDAYATRAY	BOLAGARH P.S. /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/29308/2024	GHANASHYAM ROUT @ MANGULI	KHAGESWAR BEHERA	KUAKHIA /23 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/29310/2024	JANAKI ROUT @ SWAIN	ASHOK KUMAR SAHOO	MARSHAGHAI /142 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/29314/2024	MANAS RANJAN MAHAPATRA	BIJAY KUMAR MOHANTY	BALUGAON P.S. /236 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/29315/2024	STATE OF ODISHA SANTOSH SWAIN VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /376 /2024 ()	
342	D-ABLAPL/29316/2024	STATE OF ODISHA SANKAR GOUDA VS	SANTOSH KUMAR MAHANTY VS	// DIGAPAHANDI /279 /2024 ()	
343	D-ABLAPL/29318/2024	STATE OF ODISHA DIPTIRANJAN MAHAPATRA VS	BIKRAM KESHARI SAHOO VS	// / /0 ()	
344	D-ABLAPL/29322/2024	STATE OF ODISHA DEEPAK KUMAR MAHANTA VS	RAJIV KUMAR MAHANTA VS	// CHAMPUA /211 /2024 ()	
345	D-ABLAPL/29324/2024	STATE OF ODISHA RAMACHANDRA PADHY VS	LAXMAN PRADHAN VS	// CHANDRAPUR /74 /2024 ()	
346	D-ABLAPL/29326/2024	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	NIROD KUMAR SAHOO VS	// DHENKANAL TOWN /592 /2024 ()	
347	D-ABLAPL/29328/2024	STATE OF ODISHA JAGADISH BARAL VS	RAMAKRISHNA NAIK VS	// KHURDA SADAR /213 /2024 ()	
348	D-ABLAPL/29330/2024	STATE OF ODISHA JITEN PRADHAN VS	CHIRANJIB ROUT VS	// KANIHA /317 /2024 ()	
349	D-ABLAPL/29332/2024	STATE OF ODISHA SASMITA MAHARANA VS	BIKRAM KESHARI BAL VS	// MAHANGA /329 /2024 ()	
350	D-ABLAPL/29337/2024	STATE OF ODISHA SK.ABDULLAH VS	ABINASH ROURAY VS	// ANGUL TOWN /734 /2024 ()	
351	D-ABLAPL/29340/2024	STATE OF ODISHA BACHHAN BHOI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// CHANDANPUR /169 /2018 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :25/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/29344/2024	SASMITA @ AJODHYA BEHURA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /317 /2024 () //	
353	D-ABLAPL/29345/2024	SK. ABDUL JABAR @ SK. KAMBLU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /78 /2024 () //	
354	D-ABLAPL/29346/2024	ARUN KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	AUL /550 /2024 () //	
355	D-ABLAPL/29347/2024	SUMIT @SUMIT KUMAR MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /477 /2024 () //	AOR20220003422C202400063
356	D-ABLAPL/29348/2024	KANHA SAHOO VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	AUL /550 /2024 () //	
357	D-ABLAPL/29349/2024	KRISHNA GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	RAIGHAR /241 /2024 () //	
358	D-ABLAPL/29354/2024	SRIDHAR SETHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PATTAMUNDAI /211 /2024 () //	
359	D-ABLAPL/29355/2024	SAGARAM KALLAR @ SAGRAMA KALLAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	RAIGHAR /251 /2024 () //	
360	D-ABLAPL/29357/2024	BABULI CHARAN PADHIHARI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BADAGODA P.S. /194 /2024 () //	
361	D-ABLAPL/29359/2024	MUKUNDA NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	MARINE PENTHAKATA /76 /2023 () //	
362	D-ABLAPL/29361/2024	HARERAM MANDAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KRUSHNA PRASAD /248 /2024 () //	
363	D-ABLAPL/29363/2024	DEEPAK KU MOHAPATRA	SAMARENDRA MOHANTY	BADSAHI /249 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :25/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/29365/2024	SANJAY KUMAR PRADHAN	NISHIKANTA MISHRA	AIR FIELD P.S. /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/29369/2024	BHAGYA PRAKASH MOHAPATRA	RAJENDRA NARAYAN ROUT	BHANDARIPOKHARI /364 /2024	AOR20220001558C202400150
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/29372/2024	RABINDRA KUMAR BEHERA	LIPSA MOHANTY	GHASIPURA /314 /2024	AOD20240000239C202400026
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/29373/2024	CHANDAN KUMAR MOHAPATRA	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/29375/2024	KAMAL LOCHAN SAHOO	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/29376/2024	BANABAS TARAI	JAYANTA KUMAR MAJHI	BALASORE SADAR /192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/29377/2024	RAHUL DIABAG @ SONU	JYOTIRMAYA SAHOO	BHANJPUR /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/29380/2024	SUNIL SETHY	JYOTIRMAYA SAHOO	BEGUNIA P.S. /224 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/29384/2024	ABHISEK PRADHAN	JYOTIRMAYA SAHOO	NIRAKARPUR /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/29391/2024	RAJAKISOR MISHRA @ RAJAKESHORE MISHRA	SANGRAM KESHARI ROUT	BRAMHA BARADA /153 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/29393/2024	SANTOSH KUMAR BEHERA @ BABUNA	ASHOK KUMAR SAHOO	KENDRAPARA /238 /2022	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :25/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/29395/2024	STATE OF ODISHA SAJANI PARIDA VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /763 /2024 ()	
376	D-ABLAPL/29398/2024	STATE OF ODISHA SUGAT SUPURBA @ SAMEER LUHAR VS	SATYABRATA PANDA VS	// PAIKMAL /148 /2024 ()	
377	D-ABLAPL/29399/2024	STATE OF ODISHA AKASH MUNDA VS	ASHOK KUMAR SARANGI VS	// KOREI /271 /2022 ()	
378	D-ABLAPL/29400/2024	STATE OF ODISHA RAJA @ RAJAKISHORA BARIKI VS	KEDAR CHANDRA BEHERA VS	// BRAHMAGIRI /473 /2024 ()	
379	D-ABLAPL/29401/2024	STATE OF ODISHA SUJIT DAS @ SUJIT KUMAR DAS VS	RAMA CHANDRA JENA VS	// SINGLA /164 /2024 ()	
380	D-ABLAPL/29402/2024	STATE OF ODISHA HARSAT ALLI KHAN VS	BISHNU PRASAD PRADHAN VS	// INDUSTRIAL ESTATE PS /192 /2024 ()	
381	D-ABLAPL/29403/2024	STATE OF ODISHA PRADEEP NAIK VS	PRASANT KUMAR SAHOO VS	// RASOL /46 /2014 ()	
382	D-ABLAPL/29404/2024	STATE OF ODISHA NIRAKAR PRADHAN VS	DHANANJAYA NAYAK VS	// NCB BHUBANESWAR /2 /2024 ()	
383	D-ABLAPL/29405/2024	STATE OF ODISHA TUTA NAYAK @ ASHOK KUMAR NAYAK VS	KALINDA KUMAR ROUT VS	// MARKAT NAGAR /99 /2016 ()	
384	D-ABLAPL/29406/2024	STATE OF ODISHA AMITA SWAIN VS	AKASH BHUYAN VS	// KUJANGA /456 /2024 ()	
385	D-ABLAPL/29408/2024	STATE OF ODISHA KANHA PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	// / 0 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :25/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/29411/2024	AKASH MIRDHA VS STATE OF ODISHA	AMITABH PRADHAN VS	SAMBALPUR SADAR /196 /2024 () //	
387	D-ABLAPL/29415/2024	PRASANTA KUMAR BENIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SESHKHAL /98 /2024 () //	
388	D-ABLAPL/29416/2024	KUSHUM BIBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /183 /2024 () //	
389	D-ABLAPL/29417/2024	LAXMIKANTA PANDA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	JAJPUR TOWN /316 /2024 () //	
390	D-ABLAPL/29418/2024	PRASANTA KUMAR PANDA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BALASORE VIGILANCE /12 /2024 () //	
391	D-ABLAPL/29422/2024	AJAYA KUMAR CHUDI VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	TIGIRIA /178 /2024 () //	
392	D-ABLAPL/29423/2024	RAGHUNATH PANGI @ KUNA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //	
393	D-ABLAPL/29424/2024	JHADESWAR JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	BHOGRAI /384 /2024 () //	
394	D-ABLAPL/29427/2024	RAJ KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //	
395	D-ABLAPL/29431/2024	RAJESH KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 () //	
396	D-ABLAPL/29432/2024	RAGHUNATH SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	TUMUSINGA /196 /2024 () //	
397	D-ABLAPL/29434/2024	MD. ARIF HUSSAIN @ HUSSAN	SANJIB KUMAR BHANJADEO	KHURDA MODEL /29 /2024	

**ORISSA HIGH COURT****FILING REPORT AS ON :25/09/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/29435/2024	RAJESH KHORA @ RAJU KHORA	MANORANJAN PADHY	JEYPORE TOWN /219 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/29437/2024	KSHETRAPAL RANA @ KSHETRA RANA	AMIT KUMAR NATH	SINDHIKELA PS /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/29440/2024	SEKH BASIR	MANORANJAN PADHY	JEYPORE TOWN /219 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/29441/2024	TAPAN CHHOTARAY	AMIT KUMAR PATRA	JATNI P.S. /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/29443/2024	SUMANTA TRIPATHY	AMIT KUMAR NATH	BANARAPAL /364 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :25/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/186/1984 FA/186/1984	K.M.NOOR MP		7/2024
2	D-SAO/41647/2024 SAO/ /	DAMUNI RANHARI MP	BIBEKANANDA BHUYAN	33/2024
3	D-CRLMA/29425/2024 CRLMA/ /	MAHENDRA BEHERA@MAHENDRA KUMAR BEHERA MP	MAHENDRA BEHERA	54/2024
4	D-OTAPL/41638/2024 OTAPL/ /	COMMISSIONER CENTRAL GST AND CX MP	TUSHAR KANTI SATAPATHY,S.C. OF GST	114/2024
5	D-JCRLA/9/2022 JCRLA/9/2022	RAMA CHANDRA PARIDA MP		190/2024
6	D-JCRLA/51/2018 JCRLA/51/2018	ROSHAN MINZ MP	ADV	191/2024
7	D-JCRLA/51/2018 JCRLA/51/2018	ROSHAN MINZ MP	ADV	192/2024
8	D-TRP(C)/41549/2024 TRP(C)/ /	SASMITA SETHY MP	RABINDRA NATH PRUSTY	306/2024
9	D-TRP(C)/41652/2024 TRP(C)/ /	MAMITA SAHU MP	MAMITA SAHU	307/2024
10	D-TRP(C)/41675/2024 TRP(C)/ /	RAJASHREE DASH@PANDA MP	AMIT PRASAD BOSE	308/2024
11	D-TRP(C)/41682/2024 TRP(C)/ /	SIMA@DEBISHRI BEHERA MP	SOUBHAGYA SUNDAR DAS	309/2024
12	D-RVWPET/37468/2024 RVWPET/ /	SASMITA JENA MP	JAGAJIBAN PRADHAN	340/2024
13	D-RVWPET/37862/2024 RVWPET/ /	BANAMALI JENA MP	JAGAJIBAN PRADHAN	341/2024
14	D-CONTC/33277/2024 CONTC/5950/2024	JAYA PRAKASH MOHANTY MP	ADV.	428/2024
15	D-MATA/41236/2024 MATA/ /	IPSITA DAS MP	DEEPALI MAHAPATRA	443/2024
16	D-MATA/39522/2024 MATA/ /	BABULA SAHU MP	RAMESH AGARWAL	444/2024
17	D-MATA/40307/2024 MATA/ /	SABITA DAS @ MANNA MP	SESHADEV DASH	445/2024
18	D-MATA/41656/2024 MATA/ /	RAJESH @ PURUSOTTAM PUROHIT MP	SURYASNATA MOHAPATRA	446/2024
19	D-MATA/41656/2024 MATA/ /	RAJESH @ PURUSOTTAM PUROHIT MP	SURYASNATA MOHAPATRA	447/2024
20	D-CMAPL/39271/2024 CMAPL/ /	KUMUDA BHUJABAL MP	JAGAJIBAN PRADHAN	466/2024
21	D-FAO/29830/2024 FAO/316/2024	DAYASHILA SAHU MP		844/2024
22	D-FAO/41499/2024 FAO/ /	OLIVA RASHMI DUNG DUNG MP	SATYABAN SAHOO	845/2024
23	D-FAO/41502/2024 FAO/ /	GITANJALI SABAR MP	SATYABAN SAHOO	846/2024
24	D-FAO/41505/2024 FAO/ /	PARSHURAM PRADHAN MP	SATYABAN SAHOO	847/2024
25	D-FAO/41520/2024 FAO/ /	D.M., NEW INDIA ASSURANCE COMPANY LTD. MP	SATYABAN SAHOO KUMAR GHOSE	848/2024
26	D-FAO/423/2019	ESTATE MANAGER OFFICER,IB VALLEY AREA DEVELOPMENT AUTHORITY	IB VALLEY AREA DEVELOPMENT AUTHORITY	

	FAO/423/2019	MP		849/2024
27	D-FAO/603/2019	DY.ESTATE MANAGER (NOW ESTATE MANAGER)	BERAM MOHANDY COAL FIELDS LTD.	
	FAO/603/2019	MP		850/2024
28	D-FAO/603/2019	DY.ESTATE MANAGER (NOW ESTATE MANAGER)	BERAM MOHANDY COAL FIELDS LTD.	
	FAO/603/2019	MP		851/2024
29	D-FAO/471/2017	SUSANTA KU.NANDA	M/S.GAUTAM MISRA	
	FAO/471/2017	MP		852/2024
30	D-FAO/41622/2024	MANAGER, T.P. HUB, M/S. ORIENTAL INSURANCE	INDIA PABBSR	
	FAO/ /	MP		853/2024
31	D-SA/148/1998	CHAKRADHAR	M/S.S.K.MOHANTY	
	SA/148/1998	MP		861/2024
32	D-SA/148/1998	CHAKRADHAR	M/S.S.K.MOHANTY	
	SA/148/1998	MP		862/2024
33	D-SA/148/1998	CHAKRADHAR	M/S.S.K.MOHANTY	
	SA/148/1998	MP		863/2024
34	D-SA/159/1991	BANAMBAR	M/S S.P.MISRA	
	SA/159/1991	MP		864/2024
35	D-SA/159/1991	BANAMBAR	M/S S.P.MISRA	
	SA/159/1991	MP		865/2024
36	D-SA/159/1991	BANAMBAR	M/S S.P.MISRA	
	SA/159/1991	MP		866/2024
37	D-SA/321/2001	PURNA CH.DAS	DWARIKA PRASAD MOHANTY	
	SA/321/2001	MP		867/2024
38	D-SA/321/2001	PURNA CH.DAS	M/S.B.H.MOHANTY	
	SA/321/2001	MP		868/2024
39	D-SA/321/2001	PURNA CH.DAS	M/S.B.H.MOHANTY	
	SA/321/2001	MP		869/2024
40	D-CRLREV/29299/2024	BIJAY KUMAR BHUYAN	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		908/2024
41	D-CRLREV/29325/2024	MAHENDRA PRADHAN	PRASANNA KUMAR MISHRA	
	CRLREV/ /	MP		909/2024
42	D-CRLREV/29325/2024	MAHENDRA PRADHAN	PRASANNA KUMAR MISHRA	
	CRLREV/ /	MP		910/2024
43	D-CRLREV/29325/2024	MAHENDRA PRADHAN	PRASANNA KUMAR MISHRA	
	CRLREV/ /	MP		911/2024
44	D-CRLREV/590/2019	SOMANATH BEHERA	M/S.MANOJ KUMAR PATI	
	CRLREV/590/2019	MP		912/2024
45	D-CRLREV/29382/2024	PRAKASH BAG	SATYABRATA PANDA	
	CRLREV/ /	MP		913/2024
46	D-CRLREV/29397/2024	BHIMA ROHIDAS	ASWINI KUMAR DASH	
	CRLREV/ /	MP		914/2024
47	D-RSA/224/2002	RABINDRANATH MOHANTY	M/S.SUSANTA KU. DASH	
	RSA/224/2002	MP		1121/2024
48	D-RSA/224/2002	RABINDRANATH MOHANTY	M/S.SUSANTA KU. DASH	
	RSA/224/2002	MP		1122/2024
49	D-RSA/224/2002	RABINDRANATH MOHANTY	M/S.SUSANTA KU. DASH	
	RSA/224/2002	MP		1123/2024
50	D-RSA/517/2023	NIRANJAN SAHU	DHANANJAYA MUND	
	RSA/517/2023	MP		1124/2024
51	D-RSA/81/2020	RATNAKAR SAHOO	TAPASWINI SINHA	
	RSA/81/2020	MP		1125/2024
52	D-RSA/81/2020	RATNAKAR SAHOO	TAPASWINI SINHA	
	RSA/81/2020	MP		1126/2024
53	D-RSA/36453/2024	SURENDRANATH KHATUA	KALPATARU MISHRA	
	RSA/ /	MP		1128/2024
54	D-RSA/129/2017	NARAYAN DEBATA	M/S.SAMIR KU.MISHRA	
	RSA/129/2017	MP		1129/2024
55	D-RSA/41679/2024	GOBINDA PADHAN	KOUSIK ANANDA GURU	
	RSA/ /	MP		1130/2024
56	D-RSA/81/2020	RATNAKAR SAHOO	TAPASWINI SINHA	
	RSA/81/2020	MP		1131/2024
57	D-CMP/41146/2024	ALEKHA PATTANAIK	DEEPALI MAHAPATRA	
	CMP/ /	MP		1167/2024

58	D-CMP/32213/2024 CMP/830/2024	BHASKAR SAHOO MP		1168/2024
59	D-CMP/41625/2024 CMP/ /	KUNTALA PANDA MP	BIDESH RANJAN BEHERA	1169/2024
60	D-CMP/41659/2024 CMP/ /	PRATAP KUMAR PRADHAN MP	DWARIKA PRASAD MOHANTY	1170/2024
61	D-BLAPL/12170/2023 BLAPL/12170/2023	NISIKANTA SANA MP	GOPINATH MISHRA M/S. PRANAB KU. DAS D.SAHOO B.SARKAR	1265/2024
62	D-BLAPL/25880/2024 BLAPL/8819/2024	KALIA @ PRATAP KESHARI SUNDARA @ PRATAP KISHOR SUNDARA MP		1266/2024
63	D-BLAPL/25878/2024 BLAPL/8817/2024	BHAGABAN DAS @ BHAGABAN DASH MP		1267/2024
64	D-BLAPL/2568/2022 BLAPL/2568/2022	FIROZ KHAN MP	ADITI HOTA	1268/2024
65	D-BLAPL/13905/2024 BLAPL/4725/2024	SAROJ KUMAR MOHANTY MP		1269/2024
66	D-BLAPL/4642/2022 BLAPL/4642/2022	KAILASH DALEI @ KAILASH CHANDRA DALEI MP		1270/2024
67	D-BLAPL/12765/2023 BLAPL/12765/2023	SIVA @ SWAPNESWAR PANIGRAHI MP		1271/2024
68	D-BLAPL/29374/2024 BLAPL/ /	RAMMI BHUYAN @ RAMMI PUSTY MP	PRATIK DASH	1272/2024
69	D-BLAPL/16709/2024 BLAPL/5738/2024	RAMA @ RAMU HANTAL MP	SARBESWAR SAHOO	1273/2024
70	D-BLAPL/16708/2024 BLAPL/5736/2024	KARAYA PALASI MP	SARBESWAR SAHOO	1274/2024
71	D-ABLAPL/15380/2024 ABLAPL/5337/2024	SOUMYA RANJAN MALLIK @ SOUMYA MALLIK MP		2077/2024
72	D-ABLAPL/20566/2024 ABLAPL/7453/2024	SUSHA BHOL @ ASHOK KUMAR BHOL MP		2078/2024
73	D-ABLAPL/24047/2024 ABLAPL/8822/2024	DORA PRADHAN MP		2079/2024
74	D-ABLAPL/23460/2024 ABLAPL/8673/2024	SUNIL NAIK MP		2080/2024
75	D-ABLAPL/15564/2019 ABLAPL/15564/2019	MOHAMOOD SAHA MP		2081/2024
76	D-ABLAPL/26037/2024 ABLAPL/9601/2024	JHADESWAR SAHU MP		2082/2024
77	D-ABLAPL/11148/2017 ABLAPL/11148/2017	LALATENDU DASH@TUAN MP	ANSHUMAN PANDA	2083/2024
78	D-ABLAPL/14177/2024 ABLAPL/6192/2024	MANOJ KHILLO MP		2084/2024
79	D-ABLAPL/3719/2024 ABLAPL/1396/2024	MANOJ KHILLO MP		2085/2024
80	D-ABLAPL/23446/2024 ABLAPL/8519/2024	SANJAY KUMAR JENA MP		2086/2024
81	D-ABLAPL/24610/2024 ABLAPL/9073/2024	BIJAYA KUMAR DAS MP	SURYAKANTA PALAI	2087/2024
82	D-ABLAPL/23181/2024 ABLAPL/8465/2024	PINTU @ PRADOSH KUMAR BARAL MP	HAREKRUSHNA DASH	2088/2024
83	D-ABLAPL/22474/2024 ABLAPL/8373/2024	SANTOSH KUAMR BISWAL MP	PANCHANAN PANIGRAHI	2089/2024
84	D-ABLAPL/18115/2024 ABLAPL/6787/2024	PRIYANSU PRIYADRSHI NATH MP	PANCHANAN PANIGRAHI	2090/2024
85	D-MACA/564/2020 MACA/564/2020	DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE COMPANY MP	SANTOSH KUMAR MOHANTY	2266/2024
86	D-MACA/41518/2024 MACA/ /	A. SAROJINI MP	BISHNU BRATA SINGH	2267/2024
87	D-MACA/41537/2024 MACA/ /	PRASIDHA KUMAR DAS MP	SUSHANTA KUMAR JOSHI	2268/2024
88	D-MACA/141/2020 MACA/141/2020	SAVITRI SETHI MP	BINAYAK PRASAD MOHANTY	2269/2024
89	D-MACA/474/2019	PREMALATA BAL	M/S.K.C.NAYAK	



121	D-CRLMC/29317/2024 CRLMC/ /	KAILASH PRADHAN @ KAILASH CHANDRAN MP	CO-PRADHAN KOPAL KISHNA NAYAK	2620/2024
122	D-CRLMC/28583/2024 CRLMC/ /	NIRMAL KUMAR MAHTO MP	KSHIROD KUMAR ROUT	2621/2024
123	D-CRLMC/29364/2024 CRLMC/ /	KALIA @ SANJAYA KUMAR BARIK MP	KISHORE KUMAR MISHRA	2622/2024
124	D-CRLMC/29378/2024 CRLMC/ /	LOKANATH HARIJAN@LOKANATH@LAKSHMI MP	LOCHAN PATTNAIK	2623/2024
125	D-CRLMC/29428/2024 CRLMC/ /	MALATILATA SAMAL MP	BRAHMANANDA TRIPATHY	2624/2024
126	D-CRLMC/29444/2024 CRLMC/ /	CHAGALA BHOI MP	AKSHAYA KUMAR SAHOO	2625/2024
127	D-WA/41484/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6963/2024
128	D-WA/41484/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6964/2024
129	D-WA/41484/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6965/2024
130	D-WA/41485/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6966/2024
131	D-WA/41485/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6967/2024
132	D-WA/41485/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6968/2024
133	D-WA/41486/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6969/2024
134	D-WA/41486/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6970/2024
135	D-WA/41486/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6971/2024
136	D-WA/41487/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6972/2024
137	D-WA/41487/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6973/2024
138	D-WA/41487/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6974/2024
139	D-WA/41508/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6975/2024
140	D-WA/41508/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6976/2024
141	D-WA/41508/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6977/2024
142	D-WA/41488/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	6978/2024
143	D-WA/41488/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	6979/2024
144	D-WA/41489/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6980/2024
145	D-WA/41489/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6981/2024
146	D-WA/41489/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6982/2024
147	D-WA/41490/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6983/2024
148	D-WA/41490/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6984/2024
149	D-WA/41490/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	6985/2024
150	D-WA/41491/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6986/2024
151	D-WA/41491/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6987/2024
152	D-WA/41491/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	

	WA/ /	MP		6988/2024
153	D-WA/41492/2024	STATE OF ODISHA	SURYA NARAYAN PATANAIAK, A.G.A.	
	WA/ /	MP		6989/2024
154	D-WA/41492/2024	STATE OF ODISHA	SURYA NARAYAN PATANAIAK, A.G.A.	
	WA/ /	MP		6990/2024
155	D-WA/41492/2024	STATE OF ODISHA	SURYA NARAYAN PATANAIAK, A.G.A.	
	WA/ /	MP		6991/2024
156	D-WA/41493/2024	STATE OF ODISHA	SURYA NARAYAN PATANAIAK, A.G.A.	
	WA/ /	MP		6992/2024
157	D-WA/41493/2024	STATE OF ODISHA	SURYA NARAYAN PATANAIAK, A.G.A.	
	WA/ /	MP		6993/2024
158	D-WA/41493/2024	STATE OF ODISHA	SURYA NARAYAN PATANAIAK, A.G.A.	
	WA/ /	MP		6994/2024
159	D-WA/41592/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6995/2024
160	D-WA/41564/2024	STATE OF ODISHA	SUVASHISH PATTANAIAK, A.G.A.	
	WA/ /	MP		6996/2024
161	D-WA/41564/2024	STATE OF ODISHA	SUVASHISH PATTANAIAK, A.G.A.	
	WA/ /	MP		6997/2024
162	D-WA/41592/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		6998/2024
163	D-WA/41564/2024	STATE OF ODISHA	SUVASHISH PATTANAIAK, A.G.A.	
	WA/ /	MP		6999/2024
164	D-WA/41592/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7000/2024
165	D-WA/41595/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7001/2024
166	D-WA/41565/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		7002/2024
167	D-WA/41565/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		7003/2024
168	D-WA/41595/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7004/2024
169	D-WA/41565/2024	STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	
	WA/ /	MP		7005/2024
170	D-WA/41595/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7006/2024
171	D-WA/41569/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7007/2024
172	D-WA/41569/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7008/2024
173	D-WA/41569/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7009/2024
174	D-WA/41660/2024	BIDYADHAR SAMAL	LAXMIKANTA MOHANTY	
	WA/ /	MP		7010/2024
175	D-WA/41570/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		7011/2024
176	D-WA/41570/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		7012/2024
177	D-WA/41570/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		7013/2024
178	D-WA/41571/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7014/2024
179	D-WA/41571/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7015/2024
180	D-WA/35727/2024	RASHMI SAMANTRAY	NIRANJAN LENKA	
	WA/ /	MP		7016/2024
181	D-WA/41571/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		7017/2024
182	D-WA/41573/2024	STATE OF ODISHA	LALATENDU SAMANTRAY, A.G.A.	
	WA/ /	MP		7018/2024
183	D-WA/41573/2024	STATE OF ODISHA	LALATENDU SAMANTRAY, A.G.A.	
	WA/ /	MP		7019/2024

184	D-WA/41573/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTRAY, A.G.A.	7020/2024
185	D-WA/41598/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	7021/2024
186	D-WA/41598/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	7022/2024
187	D-WA/41598/2024 WA/ /	STATE OF ODISHA MP	ABHAYA KUMAR SHARMA,A.G.A	7023/2024
188	D-WP(C)/41494/2024 WP(C)/24224/2024	DR.LIJINA SWAIN MP	PRAKASH KUMAR MISHRA	12990/2024
189	D-WP(C)/41482/2024 WP(C)/ /	PRATIMA SAHOO MP	SRINIVAS MOHANTY	12991/2024
190	D-WP(C)/34119/2023 WP(C)/34119/2023	SUDHAKAR MOHAPATRA MP	GOUTAM KUMAR ACHARYA	12992/2024
191	D-WP(C)/30398/2024 WP(C)/17368/2024	SEEMA BISWAL MP	SUBHASREE MOHANTY	12993/2024
192	D-WP(C)/37655/2024 WP(C)/22367/2024	SUBASINI SWAIN MP		12994/2024
193	D-WP(C)/18805/2017 WP(C)/18805/2017	RAGHUNATH ROUT MP	M/S.RABINDRA KU PRUSTY	12995/2024
194	D-WP(C)/41510/2024 WP(C)/24244/2024	NIKHIL JAL MP	TRILOCHAN NANDA	12996/2024
195	D-WP(C)/41511/2024 WP(C)/24249/2024	MANAK JAL MP	TRILOCHAN NANDA	12997/2024
196	D-WP(C)/41504/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12998/2024
197	D-WP(C)/41504/2024 WP(C)/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	12999/2024
198	D-WP(C)/41512/2024 WP(C)/24121/2024	BIRAJ LAXMI MOHANTY MP	RUPESH KUMAR MOHANTY	13000/2024
199	D-WP(C)/41036/2023 WP(C)/41036/2023	DEBENDRANATH SWAIN MP	JAJATI KESHARI KHUNTIA	13001/2024
200	D-WP(C)/41360/2024 WP(C)/ /	SOCIO ECONOMIC RESEARCH INSTITUTESARITA PANDA MP		13002/2024
201	D-WP(C)/41522/2024 WP(C)/24230/2024	RUDRA NARAYAN SAMANTARAY MP	SARADA PRASANNA SARANGI	13003/2024
202	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		13004/2024
203	D-WP(C)/28022/2024 WP(C)/19184/2024	SHREE KHANDAGIRI UDAYAGIRI DIGAMBAR JAIN MP	SARADIA KUMAR KUMAR SARKAR	13005/2024
204	D-WP(C)/10125/2021 WP(C)/10125/2021	SAILENDRA NARAYAN PANDA MP		13006/2024
205	D-WP(C)/18861/2017 WP(C)/18861/2017	NIRANJAN MEHER MP	JITENDRA KUMAR LENKA	13007/2024
206	D-WP(C)/41531/2024 WP(C)/ /	SANTOSH KUMAR BAGHA MP	SATYA RANJAN PATI	13008/2024
207	D-WP(C)/41533/2024 WP(C)/ /	SAMALESWARI REGIONAL COOPERATIVE MILK PRODUCERS UNION MP	SATYA RANJAN PATI	13009/2024
208	D-WP(C)/41536/2024 WP(C)/ /	MULTI SERVICES CHRISTIAN SAHI, CUTTACK MP	MOHAB LAL AGARWAL	13010/2024
209	D-WP(C)/11690/2022 WP(C)/11690/2022	SURENDRA SABBINENI MP	SUBHAM AGARWAL	13011/2024
210	D-WP(C)/41538/2024 WP(C)/ /	SUBHAKESI NAIK @ DANSENA MP	BHARAT BHUSAN ROURAY	13012/2024
211	D-WP(C)/41539/2024 WP(C)/ /	MITALI MADHUMITA MALLICK MP	SURYA KANTA PARHI	13014/2024
212	D-WP(C)/41540/2024 WP(C)/ /	D. APPA RAO SETH MP	SAILABALA JENA	13015/2024
213	D-WP(C)/41544/2024 WP(C)/ /	FULCHAND GUPTA MP	SAILABALA JENA	13016/2024
214	D-WP(C)/41552/2024 WP(C)/ /	PRAFULLA CHANDRA BEHERA MP	SAMEER KUMAR DAS	13018/2024
215	D-WP(C)/41555/2024	PRASANTA KUMAR BEHERA	SAMEER KUMAR DAS	

	WP(C)/ /	MP		13019/2024
216	D-WP(C)/41557/2024	MITALI MADHUMITA MALLICK	SURYA KANTA PARHI	
	WP(C)/ /	MP		13020/2024
217	D-WP(C)/41560/2024	DIPAK KUMAR SAHU	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		13021/2024
218	D-WP(C)/40711/2024	RAMAKRUSHNA GIRI	KSHIROD KUMAR ROUT	
	WP(C)/23628/2024	MP		13022/2024
219	D-WP(C)/40683/2024	GOURIBALA GIRI	KSHIROD KUMAR ROUT	
	WP(C)/23596/2024	MP		13023/2024
220	D-WP(C)/39389/2024	HARIHAR MISHRA	SIDHARTHA MISHRA	
	WP(C)/22835/2024	MP		13024/2024
221	D-WP(C)/41576/2024	BASANTI BHATTA	SIDHARTHA MISHRA	
	WP(C)/ /	MP		13025/2024
222	D-WP(C)/39389/2024	HARIHAR MISHRA	SNEHA PATRA, MR. S S RAO	
	WP(C)/22835/2024	MP		13026/2024
223	D-WP(C)/7693/2011	ALL INDIA NETWORKERS	M/S.BIJAN RAY	
	WP(C)/7693/2011	MP		13027/2024
224	D-WP(C)/41583/2024	M/S. SHREE SHYAM EARTHMOVERS, KEONJHAR	BIJAY PANDA	
	WP(C)/ /	MP		13028/2024
225	D-WP(C)/36609/2024	ARNAPURNA MISHRA	SRIDHAR RATH	
	WP(C)/21865/2024	MP		13029/2024
226	D-WP(C)/41586/2024	M/S.S.G.CARRIER, KEONJHAR	BIJAY PANDA	
	WP(C)/ /	MP		13030/2024
227	D-WP(C)/41587/2024	PRADYUMNA KUMAR SAHOO	AVIJIT PATNAIK	
	WP(C)/ /	MP		13031/2024
228	D-WP(C)/41588/2024	JAYANTA KUMAR BARIK	NIRANJAN LENKA	
	WP(C)/ /	MP		13032/2024
229	D-WP(C)/41591/2024	DUTAMI BURH	SIDDHARTH PRASAD MISHRA	
	WP(C)/ /	MP		13033/2024
230	D-WP(C)/41597/2024	RAJ KUMAR GUPTA	SIDDHARTH PRASAD MISHRA	
	WP(C)/ /	MP		13034/2024
231	D-WP(C)/41601/2024	ANIL KUMAR SUKLA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		13035/2024
232	D-WP(C)/41603/2024	MARSHELIN SURIN	SIDDHARTH PRASAD MISHRA	
	WP(C)/ /	MP		13036/2024
233	D-WP(C)/41606/2024	JAY PRAKASH MEHER	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		13037/2024
234	D-WP(C)/41611/2024	MANAS RANJAN PANDA	BINAYAK MOHAPATRA	
	WP(C)/ /	MP		13038/2024
235	D-WP(C)/41609/2024	RAJAN LAKHUA	SIDDHARTH PRASAD MISHRA	
	WP(C)/ /	MP		13039/2024
236	D-WP(C)/39765/2024	MALATI SINGH	KALI PRASAD MOHANTY	
	WP(C)/23729/2024	MP		13040/2024
237	D-WP(C)/41614/2024	BISWANATH PODIAMI	TRILOCHAN RATH	
	WP(C)/ /	MP		13041/2024
238	D-WP(C)/41616/2024	PUSPA EKKA	SIDDHARTH PRASAD MISHRA	
	WP(C)/ /	MP		13042/2024
239	D-WP(C)/41617/2024	SANTI PATRA	SIDDHARTH PRASAD MISHRA	
	WP(C)/ /	MP		13043/2024
240	D-WP(C)/41632/2024	RAMAKRISHNA SIKSHYA KENDRA, BBSRDILIP KUMAR SAHU		
	WP(C)/ /	MP		13044/2024
241	D-WP(C)/41636/2024	SWIFTMAIL COMMUNICATIONS LTD., TAMILNADU	ANANTA DASH	
	WP(C)/ /	MP		13045/2024
242	D-WP(C)/41639/2024	RAGHUNATH NAYAK	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		13046/2024
243	D-WP(C)/41651/2024	NABAKRUSHNA MAHAPATRA	SAILABALA JENA	
	WP(C)/ /	MP		13047/2024
244	D-WP(C)/7918/2018	BINODINI SENAPATI		
	WP(C)/7918/2018	MP		13048/2024
245	D-WP(C)/41654/2024	SANTANU KUMAR PANIGRAHI	SAILABALA JENA	
	WP(C)/ /	MP		13049/2024
246	D-WP(C)/41655/2024	RATNAMANI PANDA	SURESH KUMAR PANDA	
	WP(C)/ /	MP		13050/2024

247	D-WP(C)/41657/2024 WP(C)/ /	M/S. BIKASH ENTERPRISES, JHARSUGUDA BIBHUTI BHUSAN SWAIN MP		13051/2024
248	D-WP(C)/27716/2024 WP(C)/15728/2024	MAMATA JENA MP		13052/2024
249	D-WP(C)/41661/2024 WP(C)/ /	BIBHUTI BHUSAN MALLIK MP	GOUTAM KUMAR ROUSTRAY	13053/2024
250	D-WP(C)/36580/2024 WP(C)/21337/2024	GAJENDRA DAS MP	SUSANTA KUMAR MISHRA	13054/2024
251	D-WP(C)/37093/2024 WP(C)/21442/2024	SUKUMAR DAS MP	SUSANTA KUMAR MISHRA,S.K.LENKA,S.MISHRA	13055/2024
252	D-WP(C)/36830/2024 WP(C)/ /	PRABODHANANDA DAS MP	JAGAJIBAN PRADHAN	13056/2024
253	D-WP(C)/41694/2024 WP(C)/ /	SANJAY KUMAR SAMANTARA MP	PALLAVI MOHANTY	13057/2024
254	D-WP(C)/41610/2024 WP(C)/ /	LAXMIDHAR BISWAL MP	SUKANTA KUMAR DALAI	13058/2024
255	D-WP(C)/41702/2024 WP(C)/ /	KALAMATIA GRAM PANCHAYAT, JAJPURANUPAM RATH MP		13059/2024
256	D-WP(C)/41630/2024 WP(C)/ /	M/S. GYANENDRA KUMAR ROUSTRAY MP	MANAS RANJAN BEHERA	13060/2024
257	D-WP(C)/33861/2021 WP(C)/33861/2021	PRADIPTA KUMAR MOHANTY MP		13061/2024